

**Annexure 1**

**Name of the corporate debtor: Marmagoa Steel Limited ; Date of commencement of liquidation: 16.02.2021 ; List of stakeholders as on: .....**

**List of Secured Financial Creditors**

SN	Name of Creditor	Identification No.	Details of Claim Received		Details of Claims Admitted							Amount of contingent claims	Amount of any mutual dues, that may be set off.	Amount of claims rejected.	Amount of claims under verification	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest.	Amount Covered by Guarantee	% share in total amount of claims admitted					
1	Asset Reconstruction Company (India) Limited	U65999MH2002PLC134884	17-Mar-21	41,69,00,667	10,22,54,318	Financial Creditor	10,22,54,318	Yes	Land, Building, Factory Structures and fixtures & fittings thereon.	No	5%	-	-	-	31,46,46,349	The rate mentioned in the Working Capital Consortium Agreement is bank rate which was 12.50% p.a. at that time. Whereas the rate of interest charged by ARCIL is at 17.50% plus penal interest at 2.00 % aggregating to 19.50% which appears to be on a much higher side. The document shared is merely a document signed by Union Bank of India (without any acknowledgement by /intimation to the Corporate Debtor). Hence interest amount is not admitted till clarification is received.
2	Pridhvi Asset Reconstruction & Securitisation Company Limited	U67120AP2007PLC053327	17-Mar-21	1,83,66,81,884	1,83,66,81,884	Financial Creditor	1,83,66,81,884	No	Land, Building, Factory Structures and fixtures & fittings thereon.	No	95%	-	-	-	-	
<b>Total</b>				<b>2,25,35,82,551</b>	<b>1,93,89,36,202</b>						100%				<b>31,46,46,349</b>	